

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item No.1  
(Priority List)**

**IA No.764/2020  
In**

**CP (IB) No.382/Chd/Chd/2018  
(Disposed of)**

**Under Section 9, IBC 2016  
& R 11, NCLT Rules, 2016**

**In the matter of:-**

Superfine Packaging

...Petitioner/Operational Creditor

Vs.

Rana Polycot Ltd.

...Respondent/Corporate Debtor

**Present:** Mr. Atul Sharma, Advocate for the applicant in IA No.764/2020.  
Mr. Mehtab Khaira, Advocate for the respondent in IA No.764/2020.

**IA No.764/2020**

It is pointed out by the Court Officer that as per cause list status, this matter has been fixed for 26.05.2023 but inadvertently the Stenographer has mentioned the date as 17.05.2023 instead 26.05.2023. Therefore, the matter be listed on 26.05.2023.

List the matter on 26.05.2023 for arguments.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

May 17, 2023  
PRF